

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.59/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Ornate Life Style Pvt. Ltd.-Vs-Gillanders Properties Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1. SAUBHIK CHOWDHURY Adv~~
~~2. DRIPTO MAJUMDAR Adv~~ } R 1 to 4

1. MR. REETOBROTO KR. MITRA, Adv.
2. MR. SAUBHIK CHOWDHURY, Adv.
3. MR. LOKENATH CHATTERJEE, Adv.
4. MR. DRIPTO MAJUMDAR, Adv. } R 1 to R 4 } 19/12/17

1. Mrs. Manj Aggarwal, Advocate -
Mr. Bajrang Maht, Advocate } for Petitioner 19/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 4 are present.

It appears from the Order dated 18/08/2017 that our
predecessor has passed an order to issue summon on Mr.

Ravi Burman. But summon has been issued to Mr. Ravi Burman on 21/08/2017. However, we are of the view that no need to summon Shri Ravi Burman at this stage. In future if it found necessary summon is to be issued to Shri Ravi Burman .

List it on 16/02/2018 for arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)